[Shri P. C. Sethi]

7289

There was an error in the Joint Plant 1-5-67 which has since been corrected by Committee price announcement dated them. The correct position is as under:—

Item	Price before 1-5-57 (f. o. r. rail head station)		Price after 1-5-67 (f. o. r. rail head station)	Increase in price	Percentage of increase
New Design		1286	1356	70	5
Old Design		1140	1313	70	6
Azles*					
New Design		1394	1464	70	5
Old Design		1109	1179	70	6

.F. O. R. Works.

Shri S. S. Kothari (Mandsaur): Mr. Deputy-Speaker, I have to say something on this.

Mr. Deputy-Speaker: He has corrected himself. You can raise it on some other occasion, not now.

14.46 hrs.

ELECTIONS TO COMMITTEES (i) COFFEE BOARD

The Deputy Minister in the Ministry of Commerce (Shri Shaft Qureshi): Sir, on behalf of Shri Dinesh Singh, I beg to move the following:

"That in pursuance of sub-section (2)(b) of Section 4 of the Coffee Act, 1942, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Coffee Board for a term of three years, subject to the other provisions of the said Act."

Mr. Deputy-Speaker: The question

"That in pursuance of sub-section (2)(b) of Section 4 of the

Coffee Act, 1942, the members of Lok Sabha do proceed to elect in such manner as the Speaker may direct, two members from among themselves to serve as members of the Coffee Board for a term of three years, subject to the other provisions of the said Act."

The motion was adopted.

(ii) RUBBER BOARD

Shri Shafi Qureshi: Sir. on behalf of Shri Dinesh Singh, I beg to move the following:

"That in pursuance of sub-section (3)(e) of Section 4 of the Rubber Act, 1947, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Rubber Board for a term of three years, subject to the other provisions of the said Act."

Mr. Deputy-Speaker: The question in:

"That in pursuance of sub-section (3)(e) of Section 4 of the Rubber Act, 1947, the members of Lok Sabha do proceed to elect in such manner as the Speaker may direct, two members from among themselves to serve as members of .